

[Shri Raghu Ramaiah.]

No. G.S.R. 1006 in Gazette of India, dated 26th April, 1969.

- (ii) A statement showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-1885/69.]

- (2) (i) A copy of the Report and Certified Accounts (Hindi and English versions) of the Shipping Development Fund Committee for the year 1966-67, together with the Audit Report thereon, under sub-section (6) of

section 16 of the Merchant Shipping Act, 1958.

- (ii) A statement showing reasons for delay in laying the above accounts.

[Placed in Library. See No. LT-1886/69.]

- (3) I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each:—

(i) Statement No. I	Eighth Session, 1969 (Fourth Lok Sabha)
(ii) Supplementary Statements Nos. V, VI, VII and VIII	Seventh Session, 1969 (Fourth Lok Sabha)
(iii) Supplementary Statement No. VI.	Sixth Session, 1968 (Fourth Lok Sabha)
(iv) Supplementary Statement No. XIII.	Fifth Session, 1968 (Fourth Lok Sabha)
(v) Supplementary Statement No. XIX.	Fourth Session, 1968 (Fourth Lok Sabha)
(vi) Supplementary Statement No. XIV	Third Session, 1967 (Fourth Lok Sabha)
(vii) Supplementary Statement No. XXI	Second Session, 1967 (Fourth Lok Sabha)
(viii) Supplementary Statement No. XVI	Sixteenth Session, 1966 (Third Lok Sabha)

[Placed in Library. See No. LT-1887/69.]

**NOTIFICATIONS UNDER THE CENTRAL EXCISE RULES, AND THE CUSTOMS ACT**

together with an explanatory memorandum.

**SHRI IQBAL SINGH:** Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table:—

- (1) A copy of Notification No. G.S.R. 1832 published in Gazette of India dated the 2nd August, 1969 issued under the Central Excise Rules, 1944 to-

- (2) A copy of Notification No. G.S.R. 1963 (Hindi version) published in Gazette of India dated the 16th August, 1969, under section 159 of the Customs Act, 1962, together with an explanatory memorandum.

[Placed in Library. See No. LT-1888/69].